

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

No. HC.VII-58/2001/9863 /A

From :- Smti. Jayashree Bora  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati the 26<sup>H</sup> September, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. DJB/2265 (E) dtd. 23.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail **civil vacation from 07.10.2024 to 20.10.2024, along with station leave permission from the evening of 05.10.2024 till the morning of 21.10.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*sdl-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-58/2001/9864-9865 /A, dated, 26-09-24**  
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

*sb*

**JT. REGISTRAR (VIGILANCE)**

*Dutta*